

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 22nd July, 2014

No. HC.VII-136(Pt.-III)/2007/**4370/A** ### Hon'ble the High Court has been pleased to *exempt* Smti. Rita Kar, Addl. District & Sessions Judge (FTC), Bongaigaon, Shri D. Changkakati, Civil Judge & Asstt. Sessions Judge, Dhubri, Smt. G.B. Changkakati, Civil Judge & Asstt. Sessions Judge, Kokrajhar, Shri Abdul Hakim, Addl. Chief Judicial Magistrate, Barpeta, Smti. T. Hussain, SDJM (M), Bijni, Shri Yusuf Azaz, SDJM(M), Bilasipara & Shri N.J. Haque, Munsiff No. 1, Dhubri, from attending the two-days Judicial Discourse (on the questions assigned to the Judicial Officers earlier), scheduled to be held on 26th & 27th July, 2014 at the District & Sessions Judge's Court Complex, Goalpara.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-136(Pt.-III)/2007/**4371 - 4389/A**, Dated : 22.07.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam.
2. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information (in reference to this Registry's Notification No. HC.VII-136(Pt.-III)/2007/4151/A, dated 30th June, 2014).
4. The Registrar (Vig. / Admn. / Judl.) Gauhati High Court, Guwahati.
5. **The District & Sessions Judge, Bongaigaon / Dhubri / Kokrajhar / Barpeta. He / she is requested to inform the concerned officer(s) of his / her respective District.**
6. **The District & Sessions Judge, Goalpara.**
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. The Joint Registrar, Judl. / Recruitment / Vig. / PM & P, Gauhati High Court, Guwahati.
9. Smti. Rita Kar, Addl. District & Sessions Judge (FTC), Bongaigaon.
10. Shri D. Changkakati, Civil Judge & Asstt. Sessions Judge, Dhubri
11. Smt. G.B. Changkakati, Civil Judge & Asstt. Sessions Judge, Kokrajhar
12. Shri Abdul Hakim, Addl. Chief Judicial Magistrate, Barpeta
13. Smti. T. Hussain, SDJM (M), Bijni
14. Shri Yusuf Azaz, SDJM(M), Bilasipara
15. Shri N.J. Haque, Munsiff No. 1, Dhubri
16. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload the Notification immediately in the official website of the Gauhati High Court, Guwahati.**
17. The Private Secretary to the Hon'ble Mr Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
18. The Private Secretary to the Hon'ble Mr Justice C. R Sarma, Gauhati High Court, Guwahati.
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

22.07.14
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM
22.07.14